

- (2) The Securities and Exchange Board of India (Depositories and Participants) Amendment Regulations, 1997 published in Notification No. S.O. 91(E) in Gazette of India dated the 7th February, 1997.

[Placed in Library. See No. L.T. 1349/97]

**Annual Report of the Centre for Cultural Resources and Training, New Delhi for the year 1995-96 alongwith Audited Accounts**

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): Sir, on behalf of Shri S.R. Bommai, I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Cultural Resources and Training, New Delhi, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Cultural Resources and Training, New Delhi, for the year 1995-96.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 1350/97]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Kalakshetra Foundation, Madras, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kalakshetra Foundation, Madras, for the year 1995-96.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. L.T. 1351/97]

**Notifications under Section 37 of the National Highways Authority of India Act, 1988 and a Statement showing reasons for delay in laying these papers**

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): Sir, I beg to lay on the Table:—

- (1) A copy each of the following Notifications (Hindi and English versions) under Section 37 of the National Highways Authority of India Act, 1988:—
- (i) The National Highways Authority of India (Joining Time) Regulation, 1996 published in notification No. NHAR-12011/6/95 in Gazette of India dated the 18th April, 1996.

- (ii) The National Highways Authority of India (Incentives) Regulations, 1995 published in Notification No. NHAR/12011/10/95 in Gazette of India dated the 18th April, 1996.

- (iii) The National Highways Authority of India (Recruitment, Seniority and Promotion) Regulations, 1996 published in Notification No. NHAR/12011/1/95 in Gazette of India dated the 11th March, 1996.

- (2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 1352/97]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:—
- (i) Annual Accounts of the Cochin Port Trust for the year 1995-96, together with Audit Report thereon.
- (ii) Review by the Government of the Audited Accounts of the Cochin Port Trust for the year 1995-96.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. L.T. 1353/97]

**Annual Report and Audited Accounts of the National Institute of Naturopathy, Pune for the year 1995-96 and a statement showing reasons for delay in laying these Papers**

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): Sir, I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Naturopathy, Pune, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Naturopathy, Pune, for the year 1995-96.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 1354/97]

**Annual Report and the Audited Accounts of the Haryana Prathmik Shiksha Pariyojna Parishad, Chandigarh and Karnataka Prathmik Shiksha Vikas Yojana Samiti, Bangalore for the year 1995-96**

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): Sir, I beg to lay on the Table:—